# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA

### **UNSTARRED QUESTION NO. 722**

#### TO BE ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2024

#### PERIODIC LABOUR FORCE SURVEY, 2022-23

#### 722. SMT. RAJANI ASHOKRAO PATIL:

#### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is aware of the fact that there are disproportionate unemployment rates among the educated population as per the Periodic Labour Force Survey, 2022-23;
- (b) if so, the details of steps taken by Government to align educational and skill development programs with the evolving job market demands, if not, the reasons therefor;
- (c) whether Government has any targeted policies or initiatives in place to enhance the overall financial stability of workers, particularly casual and regular wages, in the face of economic challenges and inflation; and
- (d) if so, the details thereof, if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): The data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS) which is conducted by the Ministry of Statistics & Programme Implementation (MoSPI) since 2017-18. The survey period is July to June every year.

The estimated Unemployment Rate (UR) on usual status for persons of age 15 years and above of different general education level during 2021-22 and 2022-23 is as follows:

(in %)

General Education Level	2021-22	2022-23
Not Literate	0.4	0.2
Literate & Upto Primary	1.0	0.5
Middle	2.6	1.7
Secondary	3.4	2.2
Higher Secondary	6.3	4.6
Secondary & Above	8.6	7.3
All	4.1	3.2

Source: PLFS, MoSPI

The data indicates that the unemployment rate has declining trend across different education levels.

The Government has launched Skill India Mission (SIM) aimed at skilling, reskilling and up-skilling to empower the youth of the country with market relevant skills which make them more employable and more productive in the work environment.

Under Skill India Mission, the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through various schemes viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Sikhshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country.

The Government is implementing a programme for skilling of rural youth for entrepreneurship development through Rural Self Employment and Training Institutes (RSETIs).

The Government has brought in National Education Policy (NEP) 2020 which aims to integrate vocational education programmes into mainstream education in all educational institutions in a phased manner. Beginning with vocational exposure at early ages in middle and secondary school, quality vocational education will be integrated smoothly into higher education.

The Government periodically reviews and revises the minimum rates of wages and extends its coverage across employments and provide for floor wage. The provisions of the Minimum Wages Act, 1948, have been rationalized and amalgamated in the Code on Wages Act, 2019, as passed by the Parliament and notified on 08.08.2019. The Code on Wages, 2019, provides for universal minimum wage and floor wage across employments in organized and unorganized sector.

Pradhan Mantri Mudra Yojana (PMMY) was launched by the Government for facilitating self-employment. Under PMMY, collateral free loans upto Rs. 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities. As on 17.11.2023, more than 44.41 crore loan accounts sanctioned under the scheme.

The Government is implementing Prime Minister Street Vendor's AtmaNirbharNidhi (PM SVANidhi Scheme) since June 01, 2020 to facilitate collateral free working capital loan to street vendors to restart their businesses, which were adversely impacted during the Covid-19 pandemic. As on 23.11.2023, 78.08 lakh loans have been sanctioned under the scheme.